

(d) The steps taken to prevent such activities are :

1. Construction/erection of fencing wall around the coal stocks.
2. Installation of check posts on the main roads leading to collieries.
3. Installation of watch towers and providing lighting arrangements around the coal stocking areas.
4. Collection of intelligence.
5. Surprise checks alongwith local police and colliery security personnel.
6. Round the clock patrolling by colliery security personnel.
7. Meeting with District Authorities for drawing out plan to eliminate the menace.
8. Lodging of FIRs with local police.

12.01 hrs.

**ANNOUNCEMENT RE: SITTING
OF LOK SABHA**

[English]

MR. SPEAKER : I have a small announcement to make. I would like to inform the House that as is customary, the House would adjourn at 4.00 p.m. today to re-assemble at 5.00 p.m. for presentation of the General Budget. Today being a Friday, as per the past precedent, the Private Members' Business would be taken up at 2.00 p.m. and will conclude at 4.00 p.m.

12.1½ hrs.

PAPERS LAID ON THE TABLE

[English]

Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 and Annual Accounts and statement regarding Review by the Government of the Audited Accounts of the Coir Board, Cochin for the year 1995-96 and statement showing reasons for delay in laying these papers.

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : I beg to lay on the Table -

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :
 - (i) S.O. 827(E) published in Gazette of India dated the 27th November, 1996

containing Order notifying the Pratap Paper Mills Limited, Jantipur, Punjab as a mill producing newsprint.

- (ii) S.O. 828(E) published in Gazette of India dated the 27th November, 1996 containing Order notifying the Kamakshi Papers (P) Limited, Gajraula, Uttar Pradesh as a mill producing newsprint.
- (iii) S.O. 52(E) published in Gazette of India dated the 20th January, 1997 containing Order notifying the M/s. B.V.V. Paper Industries Limited, Marichinaicken-Palayam, Tamil Nadu as a mill producing newsprint.

[Placed in Library. See No. LT-1400/97]

- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Cochin, for the year 1995-96, together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the Audited Accounts of the Coir Board, Cochin, for the year 1995-96.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1401/97]

Annual Report and Review on the working of Engineering Export Council, Calcutta, for the year 1995-96.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Calcutta, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering Export Promotion Council, Calcutta, for the year 1995-96.

[Placed in Library. See No. LT-1436/97]

Notifications under section 31 of the Securities and Exchange Board of India Act, 1992 and Annual Reports and Accounts of the Regional Rural Banks for the year ended on the 31st March, 1996 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : On behalf